

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 113
CP No. 24/241-242/JPR/2022
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Gopal Prasad Goenka and Ors.

...Petitioners

Versus

Anukul Agrotech Pvt. Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

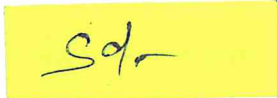
Present Through Video Conferencing: -

For the Petitioner : None appeared

For the Respondent : None appeared

ORDER

None appears on behalf of both the parties. CP No. 24/241-242/JPR/2022
is dismissed in default.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 16, 2024